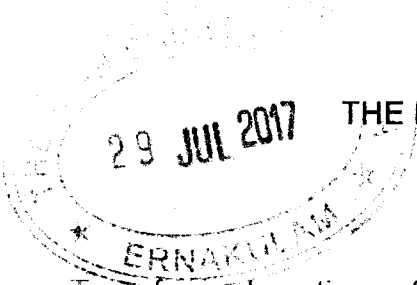


Comp call

2/17

0068522



THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 27-07-2017

PROCEEDINGS

Judiciary - Transfer and postings of Munsiff-Magistrates - orders issued

ORDER NO. B1(A) 62/2017(2)

Sri.M.Thaha, Principal Munsiff, Cherthala is transferred and posted as Additional Munsiff - II, Thiruvananthapuram. He will hand over the charge of his office to the Additional Munsiff, Cherthala and take charge as Additional Munsiff-II, Thiruvananthapuram from the Principal Munsiff, Thiruvananthapuram .

The Additional Munsiff, Cherthala will hold the full additional charge of the Principal Munsiff, Cherthala until further orders.

The Officer is eligible for transfer grant .

( By Order ),

K. Babu

Registrar(Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl.Chief Secretary to Government, Home (C) Department, Tvpm( with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The Director and Addl. Director of Kerala Judicial Academy.
- The District Judge, Thiruvananthapuram, Alappuzha
- The Officers and Courts concerned
- The Private Secretary to the Hon'ble the Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice P.N Ravindran
- The Private Secretary to Hon'ble Mr.Justice C.T Ravikumar
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A), B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell.
- The Kerala Judicial Academy, High Court, Athani, Aluva
- The Administrative Records Section, High Court ( 2 copies )